

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.2129/2014

THE STATE OF MADHYA PRADESH HOME DEPARTMENT SUPERINTENDANT OF
POLICE Appellant(s)

VERSUS

RAMJAN KHAN & ORS.

Respondent(s)

([PART HEARD BY : HON'BLE C.T. RAVIKUMAR AND HON'BLE SUDHANSHU
DHULIA, JJ.] [TOP OF THE BOARD]
IA No. 2116/2016 - EXEMPTION FROM FILING O.T.
IA No. 2115/2016 - PERMISSION TO FILE ANNEXURES)

Date : 12-10-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SUDHANSHU DHULIAFor Appellant(s) Ms. Rukhmini Bobde, Adv.
Mr. Pashupathi Nath Razdan, AOR
Ms. Maitreyee Jagat Joshi, Adv.
Ms. Soumya Priyadarshinee, Adv.
Mr. Ankit Ambasta, Adv.
Mr. Amit Srivastava, Adv.
Mr. Amlaan Kumar, Adv.
Mr. Astik Gupta, Adv.
Ms. Akanksha Tomar, Adv.
Ms. Priyanka, Adv.For Respondent(s) Mr. Lokesh Kumar Choudhary, AOR
Mr. Devmani Bansal, Adv.
Mr. Ajay Kumar Rai, Adv.
Mr. Shubham Singh, Adv.UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

Written submission(s) may be filed on or before 16.10.2023.

(VIJAY KUMAR)
COURT MASTER (SH)(RAM SUBHAG SINGH)
COURT MASTER (NSH)